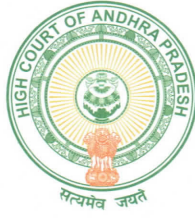


SUNITHA GANDHAM,
REGISTRAR (VIGILANCE)



AMARAVATI,
DT:07.05.2022.

ROC.NO.291/2022-B.SPL.

Sir/Madam,

SUB: SUB: Filling up of 16 (sixteen) vacancies in the cadre of District & Sessions Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) i.e., (i) 11 vacancies under 65% quota by promotion; (ii) 02 additional vacancies arose out of non availability and selection of suitable candidates in accelerated recruitment by transfer for the year 2019; and (iii) 03 additional vacancies arose out of non availability and selection of suitable candidates in accelerated recruitment by transfer for the year 2020 notified for the year 2022 - Attested photocopies of three judgments each in contested criminal and civil cases, after full trial, in the last six months - Called for - Regarding.

- READ: 1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme, Court of India.
2. High Court's Notification No.368-B.Spl., dated 11.03.2022.
3. High Court's Notification No.458-B.Spl., dated 06.05.2022.
4. High Court's Proceedings Roc.No.291-B.Spl., dated 07.05.2022.

-oOo-

I am to state that the High Court has notified 16 (sixteen) vacancies in the cadre of District & Sessions Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) i.e., (i) 11 vacancies under 65% quota by promotion; (ii) 02 additional vacancies arose out of non availability and selection of suitable candidates in accelerated recruitment by transfer for the year 2019; and (iii) 03 additional vacancies arose out of non availability and selection of suitable candidates in accelerated recruitment by transfer for the year 2020 notified for the year 2022 vide Notifications 2nd and 3rd cited, and the list of eligible officers who have completed 5 years of qualifying service as on 31.03.2022 is placed on the official website of High Court of Andhra Pradesh vide reference 4th cited.

// 2 //

As directed, the eligible officers in the list enclosed are directed to submit attested photocopies of three (03) judgments each in contested criminal and civil cases disposed on contest after full trial, in the last six months.

Further, the eligible officers who have worked exclusively on civil side or criminal side are directed to submit five (05) attested photocopies of judgments disposed on contest after full trial.

And, the eligible officers who are in the list enclosed and who have been working as Secretary, District Legal Services Authority/other duty shall submit their attested copies of the judgments, disposed by them during the last six (06) months in which they worked as Civil Judges (Senior Division) immediately, before taking charge of their respective posts which they are holding in which they are not entrusted to deal with judicial work.

The copies of judgments must reach the High Court on or before 05.06.2022 without out fail either by speed post or any other recognized mode.

Yours sincerely,

Scunth
07.05.22

REGISTRAR (VIGILANCE)

- Note:
1. The copies of the judgments should be clear, legible, readable and duly attested by the officer concerned.
 2. The copies must be true replica of their originals, and
 3. The copies must be a Photo Copy and it should be either on white paper or conquest paper but not on manifold paper.

To

1.	SRI P.PANDURANGA REDDY, Prl. Senior Civil Judge, Kurnool.
2.	SRI S.M.PHANI KUMAR, Prl. Senior Civil Judge, Visakhapatnam.
3.	SRI S.KRISHNAN KUTTY, Prl. Senior Civil Judge, Kadapa.
4.	SMT. L.THEJOVATHI, Senior Civil Judge, Gooty, Ananthapuramu District

5.	SMT. M.MEENA DEVI, Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District
6.	SRI M.HARI NARARYANA, II Addl. Senior Civil Judge, Vijayawada, Krishna District
7.	SRI M.RAMAKRISHNAM RAJU, Senior Civil Judge, Atmakur, Nellore District.
8.	SMT. A.NAGA SAILAJA, Senior Civil Judge, Tanuku, West Godavari District.
9.	SRI Y.BENNAYYA NAIDU, Senior Civil Judge, Peddapuram, East Godavari District
10.	SMT. MALLIPEDDI SOBHA RANI, II Addl. Senior Civil Judge, Nandyal, Kurnool District.
11.	SRI P.GOVARDHAN, VII Addl. Senior Civil Judge, Visakhapatnam.
12.	SMT. SUNKARA SRIDEVI, Prl. Senior Civil Judge, Narsaraopet, Guntur District
13.	SMT. P.J.SUDHA, Senior Civil Judge, Razole, East Godavari District
14.	SRI K.SRINIVASA RAO, Prl. Senior Civil Judge, Machilipatnam, Krishna District
15.	MISS. KAMPALLE SAILAJA, Senior Civil Judge, Rayachoti, Kadapa District
16.	SRI S.DAMODAR RAO, Senior Civil Judge, Nuzvid, Krishna District
17.	SRI D.SRINIVASULU, Prl. Senior Civil Judge, Eluru, West Godavari District
18.	SRI G.SHANMUKHA RAO, Senior Civil Judge, Kaikalur, Krishna District.
19.	SMT. K.NAGAMANI, Prl. Senior Civil Judge, Srikakulam.
20.	SMT. S.SUJATHA, I Addl. Senior Civil Judge, Visakhapatnam.
21.	SRI N.SRINIVASA RAO, Prl. Senior Civil Judge, Kakinada, East Godavari District
22.	SMT. N.PADMAVATHI, Chief Metropolitan Magistrate, Visakhapatnam
23.	SRI T.RAMA CHANDRUDU, Addl. Senior Civil Judge, Tenali, Guntur District

24.	SMT. G.CHANDRA MOULESWARI, VI Addl. Senior Civil Judge, Visakhapatnam
25.	SMT. K.NEELIMA, VII Addl. Senior Civil Judge, Vijayawada, Krishna District
26.	SRI YEEDU SRINIVASA RAO, Prl. Senior Civil Judge, Tirupati, Chittoor District.
27.	SMT. T.HARITHA, Senior Civil Judge, Tekkali, Srikakulam District.
28.	SRI P.BALA VENKATA KOTESWARA RAO, Senior Civil Judge, Sompeta, Srikakulam District.
29.	SRI B.SADHU BABU, Prl. Senior Civil Judge, Bapatla, Guntur District.
30.	SRI G.DEENA BABU, Secretary, District Legal Services Authority, Ananthapuramu.
31.	SRI D.SESHAYYA, Senior Civil Judge, Mangalagiri, Guntur District.
32.	SMT. G.RAJESWARI, Senior Civil Judge, Piler, Chittoor District
33.	SMT. D.SATYAVATHI, II Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District
34.	SMT. M.SHUBHA VANI, Senior Civil Judge, Chirala, Prakasam District
35.	SRI M.SRINIVASULU NAIK, Secretary, District Legal Services Authority, Nellore.
36.	SMT. N.SRIVIDYA, Addl. Senior Civil Judge-cum-VIII Addl. Chief M.M. Gajuwaka, Visakhapatnam District.
37.	SRI K.P.BALAJI, Prl. Senior Civil Judge, Nellore.
38.	SRI K.RATNA KUMAR, Secretary, District Legal Services Authority, Guntur.
39.	SMT. N.SARASWATHI, Prl. Senior Civil Judge, Rajampet, Kadapa District
40.	SMT.VELUPULA BHAVANI, Prl. Senior Civil Judge, Rajamahendravaram, East Godavari District.
41.	SRI Y.NAGARAJA, III Addl. Senior Civil Judge, Vijayawada, Krishna District
42.	SRI CH.VIVEK ANAND SRINIVAS, II Addl. Senior Civil Judge, Visakhapatnam.